

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 1290/92
Transfer Application No. --

Date of Decision : 27-9-95

Dr. Diwakar Tripathi and other lecturers
Govt. College, P.O. Daman

Petitioner

None for the applicants

Advocate for the
Petitioners

Versus

Union of India & Ors.

Respondents

Mr. V. S. Masurkar

Advocate for the
respondents

C O R A M :

The Hon'ble Shri B.S. Hegde, Member (J)

The Hon'ble Shri M.R. Kolhatkar, Member (A)

(1) To be referred to the Reporter or not? X

(2) Whether it needs to be circulated to other Benches of the Tribunal? X

B.S. Hegde
(B.S. HEGDE)
Member (J)

M

50/58
B

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A.1290/92

Dr. Diwakar Tripathi and
other Lecturers, Govt. College,
P.C.Daman. .. Applicants

-versus-

Union of India and 2 ors. .. Respondents

Coram: Hon'ble Shri B.S.Hegde, Member(J)
Hon'ble Shri M.R.Kolhatkar, Member(A)

Appearances:

1. None for the applicants.
2. Mr.V.S.Masurkar counsel for the respondents.

ORAL JUDGMENT:
(Per B.S.Hegde, Member(J))

Date: 27-9-1995

None for the applicants. Mr.V.S.Masurkar appears for the respondents. He draws our attention to an MP No.654/94 filed by the applicants stating that they may be permitted to withdraw the O.A. with liberty to file fresh application in case the need arises.

2. In the circumstances O.A. is dismissed as withdrawn. Liberty is given to the applicants to file fresh O.A. if they wish to do so.

M.R.Kolhatkar
(M.R.KOLHATKAR)
Member(A)

B.S.Hegde
(B.S.HEGDE)
Member(J)

M